

CA 1067/95

(2)

18.4.2001 Hon. Mr. Justice R.R.K. Pravech, VC
Hon. Maj. Gen. K.K. Shrivastava, A.M.

Late Shri N.B. Singh represented respondents, however he is no more and now Shri R.C. Joshi has been appointed as Senior Standing Counsel. List this case with the name of Shri R.C. Joshi as Counsel for the respondents on 31.5.2001 for hearing.


A.M.


VC

W/

Registrar

31.5.01

List for hearing

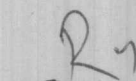
on 03.8.2001.

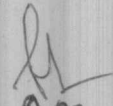

Registrar

3-8-2002

Hon. Mr. S. Deyal AM
Hon. Mr. R. B. Uddin Jm.

None for the applicant, despite revision of the cause-list. Hence, C.A. is dismissed in default and for non-prosecution.


Jm.


AM.

Reg